

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10778 of 2021

[Arising Out Of OIA-AHM-CUSTM-000-APP-81-83-21-22 Dated- 31/05/2021 passed by the Commissioner of CUSTOMS-AHMEDABAD)

HINDALCO INDUSTRIES LIMITED

Unit Birla Copper, Village: Lakhigam, Po: Dahej,
Bharuch, Gujarat

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad,, Gujarat

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 01.09.2025
DATE OF DECISION: 09.09.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10777 of 2021.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi